

Bare-Foot Doctors

434. SHRIMATI SAROJ DUBEY :
SHRI VIJAY NAVAL PATIL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have taken a decision regarding compulsory rural service for doctors ;

(b) if so, the details thereof ; and

(c) if not, when a decision is likely to be finalised to help rural people ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). The Central Council of Health and Family Welfare in its conference held in October, 1995 in New Delhi passed Resolutions that rural posting for a specific period be made compulsory for granting permanent registration to MBBS doctors by Medical Council of India and also be made a pre-requisite before admission to Post Graduate Course.

Impounding of fishing crafts by Coast Guard

435. DR. SHRIMATI K. S. SOUNDARAM : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of fishing crafts owned by the neighbouring nations are apprehended by the coast guard for violation of territorial rights ;

(b) if so, the number of fishing crafts and other vessels apprehended during the last three years and their ownership;

(c) whether some of fishing crafts were carrying defence sensitive charts and sophisticated electronic gadgets ;

(d) if so, the action taken by the Government against these intruders ; and

(e) the steps proposed to be taken to check their movement ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The Indian Coast Guard seized in all 111 foreign trawlers during 92-93, 93-94 and 94-95. 48 of the seized

vessels belonged to Srilanka, 33 to Thailand, 16 to Pakistan, 4 each to Taiwan and Indonesia, 3 to China and 1 each to Myanmar, South Korea and Malaysia.

(c) and (d). No, Sir.

(e) All available Coast Guard ships and aircraft are regularly deployed in the Indian EEZ, for surveillance and to keep vigil at sea. The defaulting foreign fishing vessels are apprehended and handed over to police at the designated Indian courts for prosecution under the MZI Act 1981 and the rules thereunder.

Microchip project by BHEL

436. SHRI ANNA JOSHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether BHEL had started "Microchip Project" at Hardwar and had developed highly sophisticated technology for vital defence requirements ;

(b) whether the said plant is being closed by BHEL, for want of orders ; and

(c) if so, the steps being taken by the Government to avert the closure of this Unit ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) BHEL has established facility to carry out certain operations for the manufacturers of Application Specific Integrated Circuits (ASICs) in a small section of its plant at Hardwar. The ASICs find application in Electronic Systems in Industries like Telecommunications, Transportation, Transmission, Defence and Space etc.

(b) No, Sir.

(c) Does not arise.

[Translation]

Sadulpur Railway Station

437. SHRI RAM SINGH KASHWAN : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to beautify the Sadulpur Junction Railway Station and its surroundings ;

(b) if so, the schemes formulated and the financial allocations made for the purpose ;